

F. No. J-11/3/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 27th November, 2024

ORDER

With reference to this Department's Order No. J-11017/6/2021-Judicial dated 23.09.2021, the President is pleased to accept the resignation of following Advocates whose names are occurring under column-II in the table below from the panel of this Department mentioned against each under column-IV, with effect from the date 01.11.2024:

| Sl. No. | Name of Panel Counsel | Sl. No. under List in Order dated 23.09.2021 | Name of court / tribunal engaged for |
|---------|--|--|--|
| (I) | (II) | (III) | (IV) |
| 1 | Partha Sarathi Nayak (O-1076/2003) | Sl. No. 1 List 'A' | Sr. Panel Counsel, High Court of Orissa |
| 2 | Jateswar Nayak (O-2022/1997) | Sl. No. 15 List 'A' | Central Government Counsel, High Court of Orissa |
| 3 | Satyabrata Panda (O-1701/2003) | Sl. No. 33 List 'A' | |
| 4 | Prabhu Prasanna Behera (O-885/2011) | Sl. No. 21 List 'A' | |
| 5 | Babita Kumari Sahu (O-1280/2000) | Sl. No. 32 List 'A' | |
| 6 | Bibhu Prasad Nayak (O-303/1998) | Sl. No. 9 List 'B' | Sr. Panel Counsel, CAT, Cuttack Bench |
| 7 | Manas Ranjan Mohanty (O-2909/1999) | Sl. No. 12 List 'B' | |
| 8 | Usharani Padhi (O-838/1988) | Sl. No. 35 List 'B' | Addl. Central Govt. Sanding Counsel, CAT, Cuttack Bench |
| 9 | Prabir Kumar Ray (O-460/2001) | Sl. No. 26 List 'B' | |

2. Consequently, the names of aforesaid Advocates occurring at serial Number and list mentioned against each under column-(III) in the aforesaid order dated 23.09.2021, stand omitted.

3. Hindi version of this order will follow.

(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/ all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. Shri P K Parhi, Dy. SGI, High Court of Orissa.
4. The Registrar, High Court of Orissa.
5. The Registrar, CAT, Cuttack Bench.
6. Advocates as per above table are requested to hand over all the case files allocated to them by litigation In-charge/ Administrative Department to the Office of Dy. SGI/ In-charge (litigation).
7. The Pay and Account Office, Department of Legal Affairs, New Delhi.
8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
9. Hindi Section, Department of Legal Affairs, for translation of this order.
10. Office/spare copies.

K. Gaurva
27-11-24

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